

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3530

ANSWERED ON:11.08.2015

Social Security for Elderly

Adhikari Shri Sisir Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to formulate a policy for social security of the elderly/old aged people and if so, the details thereof;
- (b) whether it is true that youths are not willing to come forward to help senior citizens in the country, if so, the reasons therefor; and
- (c) the steps/remedial measures proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a): The Government of India announced the National Policy on Older Persons (NPOP), 1999. The Policy envisages State support to ensure financial and food security, healthcare, shelter and other needs of older persons, equitable share in development, protection against abuse and exploitation, and availability of services to improve the quality of their lives.

Subsequently, the Maintenance and Welfare of Parents and Senior Citizens Act was passed in 2007 to ensure need based maintenance for parents and senior citizens and their welfare. The Act provides for maintenance of parents/senior citizens by children/relatives obligatory and justiciable through Tribunals; revocation of transfer of property by senior citizen in case of negligence by relatives; penal provision for abandonment of senior citizens; establishment of Old Age Homes for indigent senior citizens; adequate medical facilities and security for senior citizens and protection of life and property.

Details of the provisions made by the Government for providing assistance to elderly people and to ensure that such persons live a life of dignity are placed at Annexure.

- (b) No such data is available in this Ministry.
- (c) Does not arise.